

FORM OF WITHDRAWAL

(Please send this Form of Withdrawal with enclosures to Intime Spectrum Registry Ltd. at the collection centre mentioned in the Letter of Offer)

Offer Opens on	Monday, November, 10, 2008
Last Date for Withdrawal of Application	Tuesday, November 25, 2008
Offer Closes on	Saturday, November 29, 2008

From

_____ (Name & Complete Address)

Tel No. _____ ; **Cell No.** _____

Fax No. _____ ; **Email.** _____

To,

INTIME SPECTRUM REGISTRY LIMITED

Unit : Asian Sky Shop Limited – Open Offer

C- 13, Pannalal Silk Mills Compound,

L.B.S. Marg, Bhandup (West),

Mumbai - 400 078.

Dear Sir,

Sub: Open offer to acquire 80,000 equity shares of Rs. 10 (Rupees Ten Only) each of Asian Sky Shop Limited (Target Company) by J.B. TV Shopping Private Limited (Acquirer)

I/We refer to the Letter of Offer dated November 04, 2008 for acquiring the equity shares held by me/us in Asian Sky Shop Limited.

I/We have read the procedure for withdrawal of equity shares tendered by me/us in the Offer as mentioned in the Letter of Offer and unconditionally agree to the terms and conditions mentioned therein.

I/We hereby consent unconditionally and irrevocably to withdraw my/our Shares from the Offer and I/We further authorise the Acquirer to return to me/us, the tendered equity share certificate(s)/ share(s) at my/our sole risk.

I/We note that upon withdrawal of my/our Shares from the Offer, no claim or liability shall lie against the Acquirer /Manager to the Offer/ Registrar to the Offer.

I/We note that this Form of Withdrawal should reach the Registrar to the Offer at the collection center mentioned in the Letter of Offer on or before the last date of withdrawal.

I/We note that the Acquirer /Manager to the Offer / Registrar to the Offer shall not be liable for any postal delay/loss in transit for the equity shares held in physical form.

I/We also note and understand that the Acquirer will return the original share certificate(s), share transfer deed(s) and Shares only on completion of verification of the documents, signatures etc..

The particulars of the tendered Share(s) that I/We wish to withdraw are detailed below:

Folio No.	Certificate No.	Distinctive Nos.		No. of shares
	<u>Tendered</u>			
Total number of equity shares Tendered				
	<u>Withdrawn</u>			
Total number of equity shares Withdrawn				

(In case of insufficient space, please use additional sheet and authenticate the same)

I/We confirm that the particulars given above are true and correct.

Yours faithfully,

Signed & Delivered by	Full Names (s) & Address	Signature	Verified and Attested (by Bank for shares in Physical Shares)
First/Sole Holder			
Joint Holder 1			
Joint Holder 2			

Note: In case of joint holdings all must sign. A Corporation must affix its common seal necessary Board resolution should be attached.

Place: _____

Date: _____

-----Tear along this line -----

Asian Sky Shop Limited – Open Offer

Acknowledgement slip

Received from Mr/Ms _____ Folio No. _____ Form of Withdrawal dated _____.

Stamp of collection Center: _____

Signature of Official: _____

Date of Receipt: _____